

12.25 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF MOGUL LINE LIMITED FOR 1975-76

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1975-76.
- (2) Annual Report of the Mogul Line Limited, Bombay, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-831/77.]

ANNUAL GENERAL ADMINISTRATIVE REPORT OF THE ANDAMAN AND NICOBAR ADMINISTRATION FOR 1975-76 AND NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT.

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): I beg to lay on the Table:—

- (1) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1975-76. [Placed in Library. See No. LT-832/77.]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:

(i) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulation, 1977 published in Notification No. G.S.R. 864 in Gazette of India dated the 9th July, 1977.

(ii) The Indian Administrative Service (Recruitment) Amendment Rules, 1977 published in Notification No. G.S.R. 865 in Gazette of India dated the 9th July, 1977.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Tenth Amendment Regulations, 1977 published in Notification No. G.S.R. 867 in Gazette of India dated the 9th July, 1977.

(iv) The Indian Administrative Service (Pay) Sixth Amendment Rules, 1977 published in Notification No. G.S.R. 868 in Gazette of India dated the 9th July, 1977.

[Placed in Library. See No. LT-833/77.]

ANNUAL REPORT ETC. OF NATIONAL FILM DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1975-76.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table a copy of the Annual Report (Hindi version) of the National Film Development Corporation Limited, New Delhi, for the period from 1st May, 1975 to 31st March, 1976 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-834/77.]

NOTIFICATION UNDER PAPER (CONSERVATION AND REGULATION OF USE) ORDER, PAPER (CONTROL OF PRODUCTION) AMENDMENT ORDER, NOTIFICATION CONTINUING ORDER re ANDHRA SCIENTIFIC CO., LTD., MACHILIPATNAM, CERTIFIED ACCOUNTS ETC. OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1974-75, ETC.